

(2010) 09 KL CK 0417

In the High Court Of Kerala

Case No : Writ Petition (C) No. 28869 of 2010 (G)

Ramshad A.K.

APPELLANT

Vs

Cochin University of Science and The Controller of
Examinations

RESPONDENT

Date of Decision : 20-09-2010

Acts Referred:

Citation : (2010) 09 KL CK 0417

Hon'ble Judges : T.R. Ramachandran Nair, J

Bench : Single Bench

Advocate : A.G. Basil, for the Appellant; No Appearance, for the Respondent

Judgement

T.R. Ramachandran Nair, J.—The petitioner was a student of B.Tech (Electronics & Communications) of the College of Engineering, Thalassery. He has completed the said course in the year 2009, but he has to clear one paper each in 5th and 7th semester. The petitioner had applied for revaluation of EC 502 (Signals and System) of the 5th Semester and the revaluation result is pending publication. Subsequently, the petitioner had appeared for the 5th Semester EC 502 (Signals and System) as well as the 7th Semester failed paper (EC 703 - VLSI Design) during July 2010. He has already completed the 8th Final Semester in the year 2009 and has passed in all the papers of the said Semester.

2. The main relief sought for in the writ petition is for a direction to the respondents to publish the results as per Exts.P1 and P2, as expeditiously as possible.

3. Heard learned Standing Counsel for the University. He submitted that already this Court has issued a direction in W.P.(C) No. 27556/2010, to publish the results of 5th and 7th Semesters expeditiously, at any rate, before the second week of December, 2010. The same direction will govern this case also.

4. Therefore, there will be a direction to the University to publish the results of the petitioner before 15.12.2010 and also to publish the revaluation results as

sought for, within a period of two months from the date of receipt of a copy of this judgment.

The writ petition is disposed of as above. No costs.